

**LIBRARY**

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA**

OA. 350/60/2019

Date of order: 20.11.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**SUPRABHAT ROY CHOWDHURY  
VS.  
CPWD**

For the Applicant : Mr. S. K. Dutta, Counsel

For the Respondents : Mr. R. Halder, Counsel

**O R D E R (Oral)**

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant submits that the applicant wants to withdraw the matter as he does not want to pursue the matter any further.

2. Accordingly, the OA is disposed of as withdrawn.
3. Letter dated 15.11.2019 seeking withdrawal is taken on record.

**(Dr. Nandita Chatterjee)  
Member (A)**

**(Bidisha Banerjee)  
Member (J)**

pd